

Annexure-5

Name of the corporate debtor: Rathna Stores Private Limited; Date of commencement of liquidation: 11.09.2018 List of stakeholders as on: 30.11.2021

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% Share in total amount of claims admitted					
1	INCOME TAX RECOVERY OFFICER 5	TAMIL NADU	SUBMITTED TO IRP	23,81,06,203.00	23,81,06,203.00	Taxes	NO	NO		NIL	NIL	NIL	NIL	
2	EPF RO ROYAPETTAH	CHENNAI TAMIL NADU	SUBMITTED TO IRP	5,29,490.00	5,29,490.00	EPF	NO	NO		NIL	NIL	NIL	NIL	
3	EPF RO TRICY	TRICHY, TAMIL NADU	SUBMITTED TO IRP	1,13,69,227.00	1,13,69,227.00	EPF	NO	NO		NIL	NIL	NIL	NIL	
	TOTAL			25,00,04,926.00	25,00,04,926.00									

